COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 175 of 2014
AND
APPEAL NO. 180 of 2014 &
IA-292 of 2014

Dated : 5th October, 2016

In the matter of:

APPEAL NO. 175 of 2014 &

NTPC Ltd. … **Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors. … **Respondent(s)**

APPEAL NO. 180 of 2014 &
IA-292 of 2014

GRIDCO Ltd. … **Appellant(s)**

Vs.

NTPC Ltd & Anr. … **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***7.11.2016.***

Court Master

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